

(b) if so, whether Government have agreed to the organisation of such 'Shikar' trips by the team;

(c) if so, the reasons therefor; and

(d) the foreign exchange likely to be earned as a result thereof?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):** (a) Government are not aware of the visit of Japanese team to India only to explore possibilities of organising 'Shikar' trips by that country. A group of Japanese tourists, however, visited India from the 27th February to 9th March, 1968, for a hunt in Kota organised by the Maharaja of Bundi on a commercial basis. This Shikar trip was organised on commercial lines, but it is possible that it was arranged with a view to exploring possibilities of organising further trips on these lines in future.

(b) There has been no discussion between this team and the Government about possibilities of organising similar trips in future. Government would, however, welcome such trips organised by responsible agencies.

(c) and (d). Do not arise.

**Government's Assistance for setting up Hotels in Private Sector**

6569. **SHRI K. P. SINGH DEO:**  
**SHRI R. R. SINGH DEO:**  
**SHRI RAMACHANDRA VEE-**  
**RAPPA:**

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government propose to give loans in the private sector to small businessmen for setting up hotels for foreign tourists at places approved by Government; and

(b) if so, the broad outlines thereof?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):** (a) and (b). The Government of India have set up a Hotel Development Fund for grant of loans to prospective hoteliers for setting up hotels at selected places of tourist interest. Approved hotel projects undertaken by public or private limited

companies will be eligible for loans from the Hotel Development Fund of up to two-thirds of the value of the fixed assets i.e. land, buildings and other immovable assets in the case of new constructions, repayable in 9 years. In the case of approved hotel projects undertaking expansion/renovation, the quantum of loan will be up to 50 per cent of the cost to be incurred, repayable in 7½ years. The rate of interest payable on these loans will be the same as that charged by the Government to Industrial undertakings i.e. 7 per cent per annum.

**Assistance to Madhya Pradesh for Education through Regional language**

6571. **SHRI NATHU RAM AHIRAWAR:**  
**SHRI BHARAT SING CHAUHAN:**  
**SHRI LAKHAN LAL GUPTA:**

Will the Minister of EDUCATION be pleased to state:

(a) whether any proposal was received from the Government of Madhya Pradesh asking for 100 per cent financial assistance for providing in that State instructions through mother tongue in all Government and non-Government schools;

(b) if so, the details thereof;

(c) whether the scheme has been sanctioned; and

(d) if not, when it is likely to be sanctioned?

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH):** (a) A proposal was received in February 1967 from the Madhya Pradesh Government for 100 per cent financial assistance for an estimated expenditure of Rs. 3.40 lakh for 1968-69 raising to Rs. 10 lakh for the remaining three years of the fourth plan for implementation of the Scheme. "Appointment of Non-Hindi Language teachers in Hindi Speaking Areas under Three Language Formula".

(b) to (d). Since the above scheme is in the State Sector, the question of the Centre providing 100 per cent financial assistance for the purpose does not arise.